

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

15. I.A. 200/2023  
I.A. 80/2023  
I.A. 72/2023  
I.A. 3933/2022  
I.A. 3848/2022  
I.A. 2039/2022  
I.A. 1994/2022  
I.A. 1657/2022  
I.A. 1533/2022  
I.A. 1478/2022  
IN  
C.P.(IB)-955(MB)/2020

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: JHP Finvest Pvt. Ltd.

V/s.

Smart Card IT Solutions Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**24.02.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
/RKS/

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)